

the Department of Science & Technology will be exempted from the licensing provisions of the Industries (Development & Regulation) Act. This facility will also be available in respect of sponsored research undertaken by such laboratories on behalf of industrial undertakings. This facility is subject to the condition that the item of manufacture is not one reserved for development in public sector or small scale sector or governed by special regulations.

Financial aid to Universities for Rural Development Research

*688. SHRI P. GANGA REDDY: Will the Minister of PLANNING be pleased to state:

(a) whether C.S.I.R. has drawn up a scheme to provide cent percent financial aid to Universities for rural development research by scientists; and

(b) if so, the main features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SHANKAR GHOSE): (a) and (b). The Council of Scientific and Industrial Research has no scheme to give cent percent financial aid to Universities for rural development work.

A proposal is, however, under consideration to give more emphasis to rural development work by awarding Fellowships to increasing number of deserving candidates in this area in Universities/IITs. The selected Fellows are expected to take up R & D problems in fields more directly linked to development work in rural areas.

Horse Racing in Tamil Nadu

3306. SHRI MURASOLI MARAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government of Tamil Nadu are considering to re-introduce horse-racing at Ooty; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b). In view of the stay order passed by the Supreme Court in appeal against the judgment of the Madras High Court and stay of operation of the Tamil Nadu Horse Races (Abolition of Wagering of Batting) Act, 1974 read with Madras City Police and Gaming (Amendment) Act, 1949 the Madras Race Club has resumed horse racing at Ooty with effect from 28-4-1976. However, there is no change in the policy of the State Government.

Construction of Roads by China along Borders

3307. SHRI RAM PRAKASH: Will the Minister of DEFENCE be pleased to state:

(a) whether the Chinese have built roads of vital military importance in Tibet leading to India's frontiers touching Ladakh and Tsepla along the borders of Sikkim and Bhutan; and

(b) if so, the reaction of Indian Government thereon?

THE MINISTER OF DEFENCE (SHRI BANSI LAL): (a) Government are aware of road construction by the Chinese across our borders in Tibet.

(b) These and related developments bearing on our security are taken into account in our defence planning.

Guidelines to States regarding Expenditure to be incurred in Backward Districts and Tribal Areas

3308. SHRI GIRIDHAR GOMANGO: Will the Minister of PLANNING be pleased to state:

(a) whether Government have issued any guidelines to the States